STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2019 (AS ON 31.12.2019)

Name of Officer (in full) SHALLENDER KUMAR 1.

3. Present post held Assistant Director (Tech.)

2. Service to which the officer belongs FSSA7

4. Present Pay Banic Jan Rs 71100/_ level 10(a)

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property Housing, Lands and Other Buildings	/Acquirement (and year when purchased) including	Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	acquired. (6)		
NIL	NIL	NIL	NIL	NIL	NIL	(7) N.Z.L	(8)
					1		
	.:			3			

Signature Showleder Kunn

Name SHALLENDER KUMAR

Assistant Director Designation

> Date 31-01-2020

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) * 2) **

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of 3) the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant 4)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 5)

AIS officers are requested to fill the form in duplicate.

All columns should be filled duly typed neatly.